



**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.02.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 85/9/HDB/2018
NAME OF THE COMPANY	Aliens Developers (p) Ltd
NAME OF THE PETITIONER(S)	Mohan Kumar Dalai & Another
NAME OF THE RESPONDENT(S)	Aliens Developers (p) Ltd
UNDER SECTION	Sec 9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Apparao	Counsel	9866709054	
PV Rama Rao	Counsel	8019564704	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Heard Mr.V.Appa Rao along with Mr.P.V.Rama Rao, Learned counsels for the Petitioner; permitted to take personal notice to the Respondent.

Post the case on 22.03.2018.



Member (T)



Member (J)